

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 27th June, 2019

No.HC.V-71/2014/ 527 /Estt(pt.1)## In continuation of this Registry's earlier Notification No. HC.V-34/2013/656B/Estt dated 05.08.2014, Hon'ble the Chief Justice (Acting) has been pleased to approve the following hierarchy for documentation of ACRs in respect of the Assistant Protocol Officer, System Officer and Programmer of the Kohima Bench, with immediate effect and until further order(s):

Officers/staff	Reporting Authority	Reviewing Authority	Accepting Authority
Assistant Protocol Officer	Deputy Registrar (concerned Section)	Registrar/ Joint Registrar	Registrar General

Officers/staff	Reporting Authority	Reviewing Authority	Accepting Authority
System Officer/Programmer	Registrar/Joint Registrar	Portfolio Judge	JAD

By Order,

Sd/-

REGISTRAR GENERAL

Memo No. HC.V-71/2014/ /Estt(pt.I).

Dtd. .06 .2019

Copy for information to: -

1. The Registrar (Vig./Admn/Judl/Estt), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Kohima Bench, Gauhati High Court, Guwahati.
4. The Joint Registrar(_____),Gauhati High Court, Guwahati.
5. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
6. The Assistant Registrar, (_____), Gauhati High Court, Guwahati.
7. The System Analyst, Gauhati High Court, Guwahati with a direction to upload this notification in the High Court website.
8. The Pvt. Secretary to Hon'ble Mr. Justice....., Portfolio Judge, Kohima Bench, Gauhati High Court.
9. The CA to the Registrar General, Gauhati High Court, Guwahati.
10. The Order file.

REGISTRAR GENERAL

26-06-19
24/6/19